

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8164/2010

(From the judgement and order dated 22/08/1989 in WPC No.3209/1980 of The HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

YADVENDRAM BIKARAM SINGH

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing O.T.,c/delay in refiling SLP,permission to file additional documents and prayer for interim relief and office report))
(For final disposal)

Date: 17/07/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR
HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s)

Mr. Gaurav Bhatia, AAG
Mr. Garvesh Kabra, Adv.,
Mr. Abhishek Chaudhary,Adv.

For Respondent(s)

Mr. P.S. Patwalia, Sr.Adv.
Mr. Manoj Prasad,Adv.

UPON hearing counsel the Court made the following
O R D E R

List this matter on 18th July, 2013.

(Sukhbir Paul Kaur)
Court Master

(Indu Bala Kapur)
Court Master

